

1	2	3	4	5	6
21.	Rajasthan	1175172	2170460	6373093	3087192
22.	Sikkim	4107	19664	52006	8385
23.	Tamil Nadu	683481	1234818	3288796	1328914
24.	Tripura	74335	423724	549022	73712
25.	Uttar Pradesh	2573245	4096408	4336466	942997
26.	Uttaranchal	134312	189263	298741	52120
27.	West Bengal	3083757	3843335	3025854	1638504
28.	Andaman and Nicobar Islands	NA	NA	5975	2243
29.	Dadra and Nagar Haveli	NA	NA	1919	1549
30.	Daman and Diu	NA	NA	0	0
31.	Goa	NA	NA	0	0
32.	Lakshadweep	NA	NA	3025	1022
33.	Puducherry	NA	NA	12264	0
34.	Chandigarh	NA	NA	0	0
TOTAL		21015411	33889122	44940870	15885473

NA—indicates not applicable as NREGA was implemented in the Union Territories with effect from 1.4.2008

Drinking water supply in Rajasthan

†1159. DR. PRABHA THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount likely to be allocated by Government in the year 2009 to Rajasthan under Rajiv Gandhi Drinking Water Supply Mission for funding of potable water schemes in various districts affected due to lack of quality drinking water; and

(b) the details of the districts of the State alongwith the quantum of amount targeted to be given for Rajiv Gandhi Drinking Water Projects by Government in the year 2009?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) and (b) The allocation for 2009 has not been finalized pending passing of the Union Budget. However, an *ad-hoc* release of Rs. 33273.18 lakh has been released to the State of Rajasthan under National Rural Drinking Water Programme (NRDWP). Rural drinking water is a State subject. Government of India only provides technical and financial support to States in this

†Original notice of the question was received in Hindi.

regard, through Centrally Sponsored Schemes of National Rural Drinking Water Programme (NRDWP). Funds are allocated to all States from the Centre as per the inter-State allocation ratio fixed for the year. The States consider specific proposals received from various districts and approve them in conformity with the Scheme Guidelines. As the proposals from the districts are not received at the Center, details of amounts targeted to be given district-wise are not maintained.

Rural water supply in Maharashtra

1160. SHRI Y.P. TRIVEDI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of amount allocated to Maharashtra, under various rural water supply schemes during last three years till date;

(b) the details of amount utilized by the State during this period and achievements made thereof;

(c) the total number of villages with assured potable water supply; and

(d) the time frame for covering remaining villages?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) and (b) The central funds allocated and utilized by Maharashtra during the last three years, along with the achievement during the period is as follows:

Year	Allocation (Rupees in lakh)	Utilization (Rupees in lakh)	Achievement (Number of habitations covered/addressed with potable water supply)
2006-07	36152.00	34870.89	6152
2007-08	40440.00	37838.33	11824
2008-09	57257.00	60396.20	22636

The allocation for 2009-10 has not been finalized pending passing of the Union Budget. However, an *ad-hoc* release of Rs.19685.00 lakh has been made to the State for the year.

(c) and (d) The Government of Maharashtra has reported that out of a total of 97218 habitations in the State, 77425 habitations have assured potable water supply. The time frame for covering the remaining villages according to the State Government is two years *i.e.* 2009-10 and 2010-11.

Roads in Himachal Pradesh

1161. SHRI RAJNITI PRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state: